

IN THE HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE 10/2020-21(Purchase Cell)

Quotations (with detail specifications and catalogue) are invited from reputed firms / suppliers, authorized dealers having local shops for supply of **Dyson Pure Hot + Cool Air Purifier (Advanced technology) Model HP04 (white/ silver)** for use at the Official Chambers and Residential Office of Hon'ble Judges of the Court. The firm/suppliers should have financial capacity to execute the orders for supply of the articles in time.

The tender must reach this Court within **Two weeks** from the date of display. This advertisement can also be downloaded from the website of Patna High Court: - <http://patnahighcourt.gov.in>

Terms and Conditions:-

- (I) The articles should be in good condition .
- (II) The rate quoted in quotation should be inclusive of all taxes and other charges.
- (III) No advance payment shall be made.
- (IV) The firms shall submit their bill in triplicate at the time of supply of articles.
- (V) The Court reserves the right to accept or reject any or all quotations.
- (VI) Payment will be made through Bank, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.
- (VII) The firms should have G.S.T and PAN number.
- (VIII) The successful bidder shall supply the articles for a minimum period of one year on the approved rate which may be extended for a further period of one year, if agreed bilaterally.


Registrar (Establishment) I/c

Patna High Court.